

[Shri Hari Vishnu Kamath]

try, has been fixed towards the fag end of the period, that is, the danger zone, the guillotine zone. You will see that it is on the 24th and 25th and on the 26th the frightful weapon of the guillotine will descend upon the House and on all the remaining Demands of the Ministries. I would, therefore, request that an important Ministry like the Home Ministry should be fixed earlier and not towards the fag end of the period. I would request that the Home Ministry which is the key Ministry, should not in any circumstances, be guillotined. There is ample time to consider this matter. When the Minister comes to the House next week, he will tell us whether the Home Ministry's Demand will be fixed earlier, because it should be discussed in the House and not guillotined.

SHRI RAVINDRA VARMA: Sir, I am very grateful to my good friend for drawing our attention to certain Bills, about which the Government stands committed, as far as the House is concerned. I would like to point out to him that I was making the statement only about Government business during next week. We wish to reiterate our intention to bring the Bills that he has referred to before this Session concludes. I can well appreciate his difficulty and his desire to know when these Bills would come so that he might prepare himself when the House might have the benefit of his wisdom on these Bills.

SHRI SOMNATH CHATTERJEE (Jadavpur): Considered wisdom....

SHRI RAVINDRA VARMA: Re-considered wisdom. Now, Sir, as for my other distinguished friend, the hon. Member for Hoshangabad... (Interruptions), I can understand his concern with the Home Ministry as well as the guillotine. I can, in fact, recall the efforts of many great gentlemen in history to protect themselves as well as their beards from the guillotine....

SHRI HARI VIŞHNU KAMATH: No! only beards but heads also (Interruptions).

SHRI RAVINDRA VARMA: Sir, I can understand the hon. Member's anxiety to see that the House gets an opportunity to discuss the Demands of the Home Ministry and I would, therefore, like neither the Home Ministry to wield the guillotine nor the House to wield the guillotine on the Home Ministry. Therefore, I will try to see, after discussion with the Home Minister, whether they can ensure that it can be taken up.

MR. SPEAKER: The remaining portion of the Calling Attention will be taken up after Lunch.

COMMITTEE ON SUBORDINATE LEGISLATION

SIXTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Sixth Report of the Committee on Subordinate Legislation.

13.10 hrs.

The Lok Sabha adjourned for Lunch till Ten Minutes past Fourteen of the Clock.

The Lok Sabha reassembled, after Lunch, at Seventeen minutes past Fourteen of the Clock.

[SHRI RAM MURTI in the Chair]

CATTING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
—Contd.

SITUATION IN BANARAS HINDU UNIVERSITY—Contd.

MR. CHAIRMAN: Shri Chandra Sekhar Singh.

श्री चन्द्र शेखर सिंह (वाराणसी) : सभापति महोदय, शिक्षा मंत्री जी के वक्तव्य को मैंने